Annexure-8

Name of the corporate debtor: Shubh Food Industries Limited(claims as on 08/11/2026)

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Tanvika Polymers Pvt Ltd	15-10-2026	6,89,437.00	6,89,437.00	supplier-OC	No	No	No	0	0	0	-	-	
2	Top Nine Security & Facility Service	15-10-2026	3,63,661.00	3,20,900.00	security-OC	No	No	No	0	0	0	-	42,761.00	42761/- on hold. Form is till not filled up fully
3	Maharaja Grains Pvt Ltd	15-10-2026	4,38,447.00	3,35,625.00	supplier-OC	No	No	No	0	0	0	1,01,022.00	1,800.00	Interest not admitted and diff of 1800 with our books under renconcilliation
4	INDIANA INC	16-10-2026	2,09,762.00	2,09,762.00	supplier-OC	No	No	No				-	-	
5	Jayantialal C Jain	16-10-2026	6,47,132.00	4,06,662.00	rent-OC gala 1 to 5 J10	200000-Holder of deposit not adjusted	No	No				2,40,470.00		Claim for TDS rejucted
6	Shree Arihant Maintenance	16-10-2026	5,36,478.00	4,54,642.00	society maintenance-OC		No	No					81,836.00	GST amount of Rs.81836/- on hold.
7	Express Marg	17-10-2026	13,13,518.14	13,13,518.14	Transporter-OC		No	No					-	
8	Manoharlal C Jain	17-10-2026	6,27,728.00	3,78,725.00	Rent -Gala 1&2-J7-OC	200000-Holder of deposit not adjusted	No	No				2,49,003.00	-	Claim for TDS rejected
9	Shri Durga Food Udhyog	18-10-2026	2,88,49,352.00	2,88,49,352.00	supplier-OC		No	No					-	
10	Alka Jain	19-10-2026	1,33,780.00		106 and 103 rent-OC	Rs 141000(75000 and 66000)-Holder of deposit not adjusted	No	No					1,33,780.00	Kindly refile the claim in form B properly and sign at the appropriate places. Share a copy of the rent agreement. Share a detailed working in excel. File the claim as on the insolvency commencement date. Attach copy of your Aadhar card/Pan card. Please also inform if you are registered under GST. Share copies of the
11	Anjali Poly Plast Pvt Ltd	19-10-2026	4,56,421.00	4,56,421.00	supplier-OC		No	No					-	
12	Dev Plast	19-10-2026	65,21,454.36	65,21,454.36	supplier-OC		No	No						
13	Jyoti Global Plast Pvt Ltd	19-10-2026	13,820.00	13,820.00	supplier-Oc		No	No						
14	Disha Tradelinks	19-10-2026	1,15,03,825.00	1,15,03,825.00	supplier-OC		No	No						
15	Muscan Polymers Pvt Ltd	19-10-2026	47,80,797.00	47,80,797.00	supplier-OC		No	No					-	

Annexure-8

Name of the corporate debtor: Shubh Food Industries Limited(claims as on 08/11/2026)

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
16	Chetan Das Lachman Das	19-10-2026	1,31,27,120.00	1,29,74,698.00	supplier-OC		No	No					1,52,422.00	
17	B Anilkumar and Company	19-10-2026	99,39,865.00	99,39,865.00	supplier-OC		No	No						The claim filed in form B for Rs. Rs9939865/- is under process. Please let us know the reason for the payment not being made for such a long time and of any case being filed or are there any quality related issues
18	Sarbjeet Singh -Concept	20-10-2026	58,79,500.00	58,79,500.00	supplier-OC		No	No					-	
19	Daljit Kaur Mann	20-10-2026	20,60,000.00		supplier-OC		No	No					20,60,000.00	Please fill the claim form fully along with all the proof. Your claim filed in form B for Rs. 2060000/- is on hold.
20	Sysmex Consultancy-Shweta	17-10-2026	2,80,000.00		consultancy		No	No					2,80,000.00	The claim filed in form B for Rs. 280000/- is under process. In the meanwhile please share copies of the work order and report copy submitted.
21	Sanjay Kumar Bhadani	21-10-2026	51,56,456.00	-	supplier-OC		No	No				8,59,409.00	42,97,047.00	Under Litigation-Suit for recovery filed by the party
22	Sai Paks India Pvt Ltd	23-10-2026	11,06,068.00		supplier-OC		No	No					11,06,068.00	Kindly fill up the form B completely. Attach a copy of the Board Resolution for the authority to file the claim and the ledger copy.
23	Box Bazaar LLP	23-10-2026	-		supplier-OC		No	No					-	The claim form has not been attached. Also send the ledger copy of the CD.

Annexure-8

Name of the corporate debtor: Shubh Food Industries Limited(claims as on 08/11/2026)

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
24	International Trade Inc	23-10-2026	1,57,39,258.00		supplier-OC								1,57,39,258.00	The claim filed in form B for Rs. 15739258/- (13106019+int Rs2633239) is under process. Please let us know the reason for the payment not being made for such a long time and of any case being filed or are there any quality related issues. Share a copy of the purchase order and the excel calculation of the interest in excel
25	Shivam Traders	24-10-2026	93,206.00	93,206.00										
26	FK Agro Exports Pvt Ltd	20-10-2026	2,16,30,870.00										2,16,30,870.00	Subject to reconciliation of accounts after audit of accounts of Shubh Foods IndustriesLtd. based on the Form B your claim filed for Rs21630870/- is under process. Please inform if there was any dispute with regards to the material supplied. The IRP reserves the right to review the claim on the basis of any information which may come up during CIRP.
27	Evershine India Spices Pvt Ltd	29-10-2026	24,86,656.00										24,86,656.00	
28	Vinod M Gada	31-10-2026	62,199.00		rent	82878							62,199.00	form to be filled fully
29	Indo Iran Hing Company	03-11-2026	14,64,773.00										14,64,773.00	outstanding amt 1296929/ int claimed 167844/- on hold, requested for copy of purchase oredr
			13,61,11,583.50	**8,51,22,209.50**	-		-	-	-	-	-	**14,49,904.00**	**4,95,39,470.00**	